GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2678

TO BE ANSWERED ON MARCH 17, 2022

HOUSING PROJECTS

NO. 2678. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has tried to identify the bottlenecks in ensuring a convenient and smooth regulatory environment to fast-track construction and delivery of affordable housing projects;
- (b) If so, the details thereof; and
- (c) the status of construction of affordable housing projects, State-wise?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) & (b): In order to ensure a convenient and smooth regulatory environment to fast-track construction and delivery of housing projects, the Real Estate (Regulation and Development) Act, 2016 [RERA] was enacted by Parliament. RERA provides various provisions in the interest of homebuyers to enable timely completion and delivery of projects in transparent and accountable manner.

In addition to above, Government has taken various initiatives for housing projects such as reduction in Goods and Service Tax, increase in limit of Priority Sector Lending for Affordable Housing Projects and set up of Affordable Housing Fund in National Housing Bank.

(c): Land and Colonialization are State subjects. Therefore, schemes related to housing are implemented by State/Union Territories (UTs). The construction affordable housing projects is being done by Private/Public Entities. The state wise data related to affordable housing projects is not maintained by this Ministry. However, Ministry of Housing and Urban Affairs is supplementing the efforts of

State/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries since 25.05.2015. Eligible beneficiaries can avail the benefit of PMAY(U) through available four verticals i.e. Beneficiary-led Construction, Affordable House in Partnership, In-Situ Slum Redevelopment and Credit Linked Subsidy Scheme. The Statewise status of houses sanctioned under PMAY-U is at Annexure.

State/UT-wise details of Physical and Financial progress for construction of affordable houses under PMAY-U

		Нацара	Houses	Houses	Central	Central
Sr.	States/UTs	Houses Sanctioned	Grounded for	Completed/	Assistance	Assistance
No.	States/015		Construction	Delivered	Sanctioned	Released
		(Nos)	(Nos) *	(Nos) *	(₹ in Cr.) ^	(₹ in Cr.) ^
1	A&N Islands	603	603	44	9.24	1.97
2	Andhra Pradesh	20,44,345	17,04,366	4,86,005	31,088.45	11,755.26
3	Arunachal Pradesh	9,103	7,561	3,878	191.84	148.26
4	Assam	1,68,132	1,18,262	43,508	2,542.02	1,085.09
5	Bihar	3,65,333	2,74,304	1,02,343	5,720.47	2,499.20
6	Chandigarh	1,523	6,483	6,483	33.84	33.84
7	Chhattisgarh	3,09,914	2,36,843	1,48,500	4,811.43	2,792.94
8	D&NH and D&D	8,543	8,151	5,947	173.68	151.73
9	Delhi	26,646	67,226	50,626	607.54	607.54
10	Goa	3,537	3,480	3,479	80.72	80.18
11	Gujarat	8,97,338	8,35,702	6,58,069	17,320.69	13,663.92
12	Haryana	1,58,138	83,888	48,268	2,779.70	1,274.35
13	Himachal Pradesh	12,596	12,209	6,912	225.42	167.06
14	J&K	48,800	39,567	13,201	748.47	362.63
15	Jharkhand	2,35,240	1,99,256	1,10,481	3,606.86	2,495.75
16	Karnataka	6,89,046	5,62,259	2,64,452	11,257.10	5,306.66
17	Kerala	1,41,304	1,28,327	1,04,303	2,332.31	1,723.02
18	Ladakh	1,322	1,030	502	30.34	21.44
19	Lakshadweep	-	-	-	-	ı
20	Madhya Pradesh	8,73,277	7,94,930	4,84,794	14,170.88	10,459.71
21	Maharashtra	13,94,064	8,47,598	6,07,272	23,804.18	12,473.41
22	Manipur	56,042	39,381	5,882	841.18	337.44
23	Meghalaya	5,174	4,324	1,729	82.34	34.47
24	Mizoram	39,997	28,534	4,836	610.29	191.92
25	Nagaland	32,331	33,030	7,940	510.94	306.91
26	Odisha	2,06,490	1,42,841	1,03,305	3,240.00	1,859.01
27	Puducherry	16,335	16,220	6,972	258.54	171.07
28	Punjab	1,14,301	1,01,215	49,809	1,947.84	1,198.21
29	Rajasthan	2,29,870	1,78,203	1,50,051	4,248.76	2,959.86
30	Sikkim	628	644	335	10.19	5.33
31	Tamil Nadu	7,24,993	6,26,078	4,62,428	11,611.82	8,288.19
32	Telangana	2,37,097	2,45,720	2,12,782	4,157.51	2,927.78
33	Tripura	91,800	72,680	56,118	1,472.55	1,056.18
34	Uttar Pradesh	17,40,796	14,85,966	10,22,177	27,203.41	18,335.50
35	Uttarakhand	62,911	33,276	23,816	1,130.77	600.94
36	West Bengal	5,61,209	4,68,181	2,87,836	8,950.75	5,397.53
	Total	115.09 Lakh	94.08 Lakh	55.45 Lakh	1.89 Lakh Cr.	1.24 Lakh Cr.

[^] Includes ₹ 1490.74 cr. Central subsidy released to CNAs and releases made on non-project components.

^{*} Included incomplete houses of earlier NURM.